

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

APPELLANT(S)

VERSUS

RAMJAS SINGH YADAV (DEAD) THR. LRS. & ANR.

RESPONDENT(S)

Date : 20-05-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Yatindra Singh, Sr. Adv.
Mr. Praveen Jain, AOR

For Respondent(s) Mr. Harish Chand Kharbanda, Adv.
Mr. Garvesh Kabra, AOR
Mr. Trilok Nath Saxena, Adv.
Mr. Dr. Shiv Kumar Tiwari, Adv.
Mr. Vivek Kumar Singh, Adv.
Mr. Aakash Shankar, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the court made the following
O R D E R

As prayed, list in the month of August, 2026.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Deputy Registrar